## Annexure - 6

## Name of the corporate debtor: Kapasi Infracon LLP;

Date of commencement of CIRP: 04/09/2023; List of creditors as on 22/11/2023;

## List of operational creditors (Employees)

S. N	Name of authorise d represen tative, if any	Name of Work men	Details of claim received		Details of claim admitted					Amount of conti- ngent claim	Amount of any mutual dues, that may be set off	Amount of claim under verifica- tion	Amoun t of Claim not admit- ted	Rema rks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by the guarantee	Wheth er related party?	% of voting share in CoC (if applica ble)				ted	
-	-		-	-	-		•	•	•	-	-		-	-
	-			•	•	•	-	-	-		-	-	-	•

